

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal no. 41 of 2013**

**Dated : 8<sup>th</sup> August, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Bharat Sugar Mills & Anr.**

**...Appellant(s)**

**Versus**

**Bihar State Electricity Board & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. Mohit Kr. Shah  
Mr. Rituraj Choudhary for R-1&R-3

**ORDER**

Learned counsel for the respondent nos. 1 and 3 seeks some more time to file reply. He is permitted to file the same by 29<sup>th</sup> August, 2013 after serving copy thereof on the other side.

Post the matter for hearing on **12<sup>th</sup> September, 2013**. In the meantime, appellant is at liberty to file rejoinder, if any.

**(Justice Surendra Kumar)**  
**Judicial Member**

rkt

**(Rakesh Nath)**  
**Technical Member**